## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 1562 TO BE ANSWERRED ON 09.03.2017

#### SOCIAL REGISTRY FOR MONITORING WELFARE

1562. DR.SUNIL BALIRAM GAIKWAD: KUNWAR HARIBANSH SINGH: SHRI ASHOK SHANKARRAO CHAVAN; SHRIGAJANAN KIRTIKAR: SHRI SUDHEER GUPTA:SHRI BIDYUT BARAN MAHATO; SHRI T.RADHAKRISHNAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is working on a social registry which will assist it to monitor registry which will assist it to monitor the well being of beneficiaries under various rural welfare schemes and if so, the details thereof;
- (b) whether the Government has also consulted the World Bank on the execution of this proposal;
- (c) if so, the details thereof and the response of the World Bank thereto;
- (d) whether the Government has also formed a high level expert group or committee to study the objective criteria for allocation of resources to States and identification of beneficiaries under various programmes; and
- (e) if so, the recommendations made by the Committee and the action taken by the Government on the basis of those recommendations?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (e): An Expert Group on Socio Economic Caste Census – Rural (SECC-Rural)) was constituted by the Ministry on 01.01.2016 to study the objective criteria for allocation of resources to States and identification and prioritization of beneficiaries under various programme using SECC data. The Expert Group has submitted it's Report on 13.01.2017 recommending selection criteria in respect of Pradhan Mantri Awaas Yojana, National Social Assistance Programme, Deendayal Antyodaya Yojana – National Rural Livelihood Mission, etc. The Government is exploring the feasibility of a Social Registry Information System. The World Bank has agreed to provide Technical Assistance to work out a system of updating SECC Data akin to a Social Registry.

The Expert Group, Committees set up by the Department periodically, Concurrent Evaluation and Impact Assessment Studies etc. are constituted by the Ministry as a part of comprehensive multi-level and multi-tool system of monitoring and evaluation of implementation of this Ministry's programmes/schemes to ensure that the objectives of programmes/schemes are achieved. Corrective measures are taken by the Government keeping in view the programme/scheme objectives and fiscal space.

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